

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 419

IA/850/ND/2022, IA/5752/ND/2021,
IA/1131/ND/2021, IA /2149/ND/2023 IN
IB/256/ND/2019

IN THE MATTER OF:

SH. Dharendra Nath & Ors

...

Applicant

Versus

M/s JC World Hospitality Pvt Ltd

...

Respondent

Under Section 7 (IBC).

Order delivered on 09.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the SRA : Mrs. Kamal Naini Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **10.06.2024.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)